

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.10.2017 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CA SR No.3710/252/HDB/2017		
NAME OF THE COMPANY	Nithin Sai AGrotech Private Limited		
NAME OF THE PETITIONER(S)	Nithin Sai AGrotech Private Limited		
NAME OF THE RESPONDENT(S)	Registrar of Companies		
UNDER SECTION	252		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nimmala Sheshadei. C.S. for Mle Nithin Soi Agrotech (P) itd.	P. C.S. COP12626	Sheshadsi. n Q grull. 9441631324	Topol

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard, Shri Nimmala Sheshadri, Ld. PCS for the Petitioner. Objections raised by this Bench are yet to be complied, post the case on 23-11-2017.

Case is posted to 23-11-2017.

MEMBER (Judl)